

For 5 to 10 years, there should be no interest. Afterwards, 1 % or 2 % interest should be there. If the person has no resources to pay the interest and if he can pay back only the loan, you should not take interest. I hope that you will heed my suggestion.

MR. DEPUTY SPEAKER: The hon. Minister will reply tomorrow.

17.30 hrs.

PAPERS LAID ON THE TABLE - Contd.

[English]

Notification under Central Excise Rules

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table a copy of Notification No. 254/87-Central Excises (Hindi and English versions) published in the Gazette of India dated the 25th November, 1987 issued under the Central Excise Rules, 1944 together with an explanatory memorandum seeking to prescribe effective rates of additional excise duty in lieu of Sales Tax on man-made fabrics falling under Chapters 54 and 55 of the Central Excise Tariff on the basis of the width of the fabrics in supersession of Notification No. 60/87-Central Excises, dated the 1st March, 1987. [Placed in Library. See No. L.T.-5105/87].

SHRI G.M. BANATWALLA (Ponnani): Sir, this whole thing must be expunged from the record because this Paper has to be laid on the Table of the House immediately before the House adjourns. How did you allow this?

(Interruptions)

MR. DEPUTY-SPEAKER: No, no. He has already made a request.

SHRI G.M. BANATWALLA: The point is, now we have got Half-an-Hour discussion

MR. DEPUTY-SPEAKER: Mr. Banatwalla, he has already made the request and you also accepted it.

(Interruptions)

MR. DEPUTY-SPEAKER: He has already made the request regarding that.

SHRI G.M. BANATWALLA: On a promise that he will give a good reply tomorrow ... (Interruptions) This may not be expunged from the records.

MR. DEPUTY-SPEAKER: You should not ask for expunction of even his reply at that time.

(Interruptions)

17.31 hrs.

HALF-AN-HOUR DISCUSSION

Training of Senior Officers Abroad

[English]

MR DEPUTY-SPEAKER: The House will now take up half-an-hour discussion. Dr. G.S. Rajhans to speak. I am allowing you 10 minutes. Please be brief.

[Translation]

DR. G.S. RAJHANS (Jhanjharpur): Mr. Deputy Speaker, Sir, the subject which we are discussing has attracted the attention of whole country. It is being discussed in all the leading newspapers of the country for the last 3 to 4 months that the I.A.S. and the I.P.S. Officers are being sent to the U.S.A. and England for training. When this matter was being discussed in the House on 11th November, you might have seen that almost all the hon. Members were on their legs and they were so agitated that the hon. Speaker had to allow a separate debate on the subject. In this connection, I would like to make a specific point. In his reply the hon. Minister